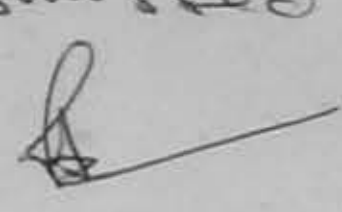
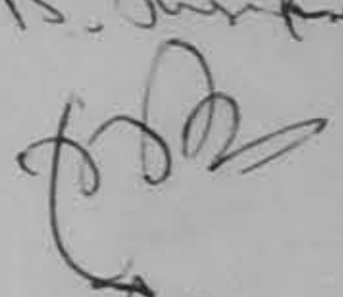


19.7.95

Hon. Dr. R. K. Saxena, JM
 Hon. Mr. S. Dayal, AM

Sri Vijendra Kumar, Counsel for the applicant is not present. Sri N. B. Singh, Counsel for the Respondents are present. The perusal of the record shows that he had appeared for the applicant on 15.11.1994. Then adjournment was sought on 21.4.1995 and again on 31.3.1995. On 2.5.1995 an illness slip was sent the matter was adjourned to 18.5.1995. On that date also, the request for adjournment was made. Again the matter has been listed for final hearing today. Even the request for adjournment is not made, the matter is, therefore, ~~to be~~ dismissed in default.


 AM


 JM